General Information						
Name of state:	Punjab	No. of Districts:	22	Population Size:	27743338	
A. Human Resources and Institutional Data	1			Total Marks: 20		
Governance						
#	Title	Value	Maximum Score	Obtained Score		
	State Food Safety Commissioner (Full-					
A1	time/Part-time/Additional Charge)	Full Time	1	1		
	Ideal strength of Designated Officers as per					
A2	FSSAI	22	0	0		
-				-		
A3	Number of Full time Designated Officers	11	. 2	1		
	Ideal strength of Food Safety Officers as per					
A4	FSSAI	60	0	0		
				-		
A5	Number of Full time Food Safety Officers	51	. 2	2		
1			_	_		
	Whether State Level Advisory Committee					
A6	(SLAC) has been constituted (Y/N)	Yes	1	1		
	Number of SLAC meeting held during year			_		
A7	2021-2022	1	. 1	0		
	Number of District Level Advisory	_	_	-		
A8	Committee (DLAC) constituted	23	1	1		
	Total number of DLAC meeting held during		_	-		
A9	year 2021-2022	11	. 2	0		
A10	Number of Adjudicating Officers	26		1		
1.50	Number of adjudication cases filed ( 2021-		_	_		
A11	2022)	784	. 2	2		
A12	Number of adjudication cases pending at the beginning of the financial year ( 2021-2022)	1019	0	0		
A13	Number of adjudication cases decided	656	2	0.5		
	Whether State/UT has State Appellate					
A14	Tribunal (Y/N)	Yes	1	1		
A15	Number of CAC meeting attended by Food Safety Commissioner, himself/herself (not attended by representative) Marks on Recommendation of committee ( 10 % of the total marks)	-	2	1		
				12.5		
B. Compliance				Total Marks: 30		
Licensing and Registrations						
#	Title	Value	Maximum Score	Obtained Score		
	Number of special drives/ camps for					
B1	licensing/ registrations organised	46	2	2		
	Total number of active licenses issued till					
B2	31.3.2022	20719		0		
В3	Number of Licences auto-generated	589	3	0		
	Number of fresh licences issued during 2021-					
B4	2022	5844	0	0		
	Number of fresh licences issued during last					
B5	year ( 2020-2021)	4496	2	2		
	Total number of active registration					
B6	certificate issued till 31.3.2022	54724	0	0		

	N of Desistantian contificate auto	1		I		
	Number of Registration certificate auto-		_			
B7	generated	11204	3	0		
	Number of fresh registration certificates					
B8	issued during year 2021-2022	25711	0	0		
	Number of fresh registration certificates					
В9	issued during last year ( 2020-2021)	17450	2	2		
Inspections and Sampling	, , , , , , , , , , , , , , , , , , , ,					
#	Title	Value	Maximum Score	Obtained Score		
"	Whether the State/UT has	Yes	Maximum Score	Obtained Score		
R10	-	yes _sp_1652264970.jpg	1	1		
B10	Monthly/Quarterly plan for Inspection of	yes _sp_1652264970.jpg	1	1		
	Total number inspections conducted (2021-		_			
B11	2022)	1800	4	1		
B12	Expected number of enforcement samples	7200	0	0		
B13	Number of enforcement samples drawn	6768	5	5		
Consumer Grievences						
#	Title	Value	Maximum Score	Obtained Score		
<u>"</u>	Total number of consumer grievances	14.45				
B14	received during 2021-2022	75	0	0		
B14	received during 2021-2022	73		·		
D45	Number of Consumor Crimonous anding	24	_	2		
B15	Number of Consumer Grievances pending	34	2	2		
	If Help Desk/Help Line for consumers and					
	FBOs is available(Y/N)	Yes				
B16	If yes provide the Helpline Number.	0160-2285158	1	1		
	Whether State web portal for consumers					
	and FBOs grievances is established (Y/N)					
B17	If Yes provide the website address.	No	1	0		
	Marks on Recommendation of committee (					
B18	10 % of the total marks)		3	2		
B18	10 % of the total marks)	IF.		18		
C Food Tooking Infrastructure and Conveille				Total Marks: 20		
C. Food Testing- Infrastructure and Surveilla	T	T		TOTAL MALKS: 20		
Food Testing Infrastructure & Surveillance						
Warning: Division by zero in /srv/apps/sites		1				
#	Title	Value			Maximum Score	Obtained Score
C1	Number of State Food Testing Labs (SFTL)	1			2	1
		Number of SFTL accredited by NABL	1			
		Number of SFTL recognised and notified u/s				
		43(1) of FSS Act of 2006	1			
		Number of SFTL accredited with NABL-FSSAI	-			
		Integrated Assessment Certificate of				
	Number of CETI come Provide MADI	•	_		_	
<u>C2</u>	Number of SFTL accredited by NABL	Accreditation	0		2	1
	Testing Facility in the State Food Testing					
C3	Labs (SFTL)	Labs with basic functionality and High End eq			2	1
	Average testing time taken in SFTL (in days)	Chemical Testing	5	(in days)		
C4	for(Chemical & Microbiological)	Microbiological Testing	NA	(in days)	1	0
		Sanctioned Post	0			
C5	Number of Food Analysts in SFTL	In Position	5		1	1
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Sanctioned Post	41		-	-
1	1		7.			

C6	Number of technical personnel in SFTL	In Position	34		1	l 0
	Transer or teermeen personner mon 12	Number of FSW	7		<u>-</u>	†
		Number of Traning	4			
		Number of Tests	1394			
C7	Activities conducted through FSW:	Number of Awareness Program	22		4	2
C/	Participation in INFoLNET (Indian Food	Walliser of Awareness Frogram			<del>_</del>	2
C8	Laboratory Network)	Registered but not fully functional			2	0
Co	Does the State has its own Surveillance Plan?	Registered but not fully functional				1 0
CO.	Y/N.	No			4	0
C9 C10	,	NO		C127	0	0
	Number of Samples received			6127		
C11	Number of Samples analysed			6127	2	2
	Marks on Recommendation of committee (				_	
C12	10 % of the total marks)	-		_	2	0
				8		
D. Training and Capacity Building	I	T		Total Marks: 10		
Regulatory Training of Officers & Staff						
#	Title	Value	Maximum Score	Obtained Score		
	Any specific/special training conducted by					
D1	States/UTs for FSOs/ DOs (2021-2022)	No	1	0		
	Number of FSOs and DOs trained in food					
D2	fortification (2021-2022)	64	2	2		
	Target of State to Conduct FoSTaC trainings					
D3	under MoU (2021-2022)	88	0	0		
	Number of FoSTaC trainings conducted by					
D4	State ( 2021-2022) against D3	0	3	0		
D5	Number of Food Safety Supervisors trained	3390	3	1		
	Marks on Recommendation of committee (					
D6	10 % of the total marks)	-	1	0		
	•	•		3		
E. Consumer Empowerment and FSSAI Initiat	ives			Total Marks: 20		
Coverage of Food Fortification						
Warning: Division by zero in /srv/apps/sites-	sfsi/www/exportreport.php on line 1732	'		!		
#	Title	Value		Maximum Score	Obtained Score	
	Coverage of Food Fortification in					
	Government Safety Net Programs for Oil (O),	MDM	ORS	1		
E1	Milk (M), Wheat flour (W), Rice (R), Salt-			3	1.5	
	Think (117) Trineat Hoar (117) thee (117) out				2.0	
	Food Fortification Awareness in districts:					
	Number of workshop/sensitization					
	programs/awareness program conducted for					
E2	food fortification		36	1	1	
L-C	Food Fortification trainings conducted in		30	1	1	+
E3	districts			1	0	
LJ	Number of Districts Participated in Eat Right			1	U	-
EA			3	2	1	
E4	Challenge	Number of Est Bisht Cities I	3	<u> </u>	1	-
		Number of Eat Right School				
		Number of Eat Right Campus		<u> </u>		
		Number of Clean Street Food Hub		.		
		Number of Clean and Fresh Fruit and				
		Vegetable Market				
	Certification in any of the Five initiatives in a	Number of BHOG (Blissful Hygienic Offering)				

E5	FY 2021-2022	Number of Eat Right Station		3	0	
	Target of number of Hygiene ratings					
E6	assigned to State under MoU			0	0	
E7	Number of Hygiene Ratings done Against E6			2	0	
	IEC activities undertaken By State/UTs: This may include any awareness activity or media campaigns, translation, dubbing etc by the State. This may also include Eat Right Melas conducted or any other awareness activities)					
	*Not included-					
	(* Awareness through mobile food safety wheels					
	* Licensing and registration Drives/camps )					
E8		No		6	0	
	Marks on Recommendation of committee (					
E9	10 % of the total marks)	-		2	0	
			•	3.5		
Total Obtained Score :	45					

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(B)	Foscoris Inspections (FSSAI ਦੀਆਂ ਹਦਾਇਤਾ ਅਨੁਸਾਰ ਪੰਜਾਬ ਰਾਜ ਦਾ ਟੀਚਾ 400 Foscoris Inspections ਪ੍ਰਤੀ ਮਹੀਨਾ ਹੈ।) ਨੇਟ- FSSAI ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਮੈਨੁਅਲ ਕੀਤੀ ਗਈ ਇੰਸਪੈਕਸਨ ਮੈਨਣਯੋਗ ਨਹੀਂ ਹੋਵੇਗੀ।	ਨੱਥੀ ਅਨੁੱਲਗ "ਓ" ਅਨੁਸਾਰ	High risk businesses ਨੂੰ ਚੁਣ ਕੇ ਜਿੱਥੇ ਜਿਆਦਾ ਤਵੱਜੋਂ ਦੇਣ ਦੀ ਜਰੂਰਤ ਹੋਵੇਗੀ ਉੱਥੇ ਜਿਆਦਾ Foscoris Inspections ਕੀਤੀਆਂ ਜਾਣਗੀਆਂ। ਜਿਥੇ ਸੁਧਾਰ ਨੇਟਿਸ ਜਾਰੀ ਕਰਨ ਦੀ ਜਰੂਰਤ ਹੋਵੇਗੀ ਉੱਥੇ ਫੂਡ ਸੇਫਟੀ ਦੇ ਸੈਕਸ਼ਨ (32) ਅਨੁਸਾਰ ਸੁਧਾਰ ਨੇਟਿਸ ਜਾਰੀ ਕੀਤੇ ਜਾਣਗੇ ਅਤੇ ਕਾਨੂੰਨ ਅਨੁਸਾਰ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ ਉਹਨਾਂ ਦਾ ਪੂਰਾ follow up ਕਰਕੇ ਅਨੁੱਲਗ "ਅ" ਅਨੁਸਾਰ ਰਜਿਸਟਰ/ ਰਿਕਾਰਡ ਮੈਨਟੇਂਨ ਕੀਤਾ ਜਾਵੇਗਾ।